

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/194/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIG NILE VENTURES LTD

NAME OF THE RESPONDENT(S)

: STNITHI INSURANCE SERVICES PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. MS BINNILE VENTURES LTD : Petitioner

MS RUGAN DARYA

18/7/17.

## **ORDER**

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner is directed to send private notice to the respondents and file proof of the sending and effecting service of notice by way of an affidavit by the next date of hearing. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

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